

ITEM NO.8

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1545/2021

SEHANSARPAL

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(ONLY CRIMINAL APPEAL NO. 1545 OF 2021 IS LISTED BEFORE THE LD.
COURT OF REGISTRAR)

Date : 08-09-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Danish Zubair Khan, AOR
Mr. Ajit Pandeyk, Adv.

For Respondent(s)

Ms. Manisha Ambwani, AOR
Mr. Sarvesh Singh Baghel, AOR
Mr. Harsh Pratap Shahi, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Both respondents are duly represented.

Records not received. Issue D. O. letter in this regard.

List again on 20.10.2022.

S.P.S. LALER
Registrar

pm